

NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH

CP No. 92 (ND)/2016

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SH. R. VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.12.2017**

**NAME OF THE COMPANY: M/s Satish Pawa & Ors. Vs. M/s Index Securities and Research Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rakesh Kumar & Mr. P.K. Sachdeva, Advocates for the Petitioner

ORDER

Re-notified to 18.12.2017.

-S-d-1

(S. K. Mohapatra)  
Member (T)

-S-d-1

(R. VARDHARAJAN)  
Member (J)